

**Central Administrative Tribunal
Ernakulam Bench**

CP(C)/181/00029/2019
in O.A 181/00066/2014

Wednesday, the 30th day of October, 2019

CORAM

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

1. M.P.Muthubi, D/o.Ahammed V.P, aged 59 years working as Binder Grade I, Lakshadeep Government Press, Kavarathi (residing at Mullippura House, Kavarathi, Union Territory of Lakshadeep)
2. A.P.Muhammed Abdul Rahman, S/o.C.K.Hassan, aged 57 years working as Binder Grade III, Lakshadweep Government Press, Kavarathi (residing at Adiyattimeppura House, Kavarathi Island Union Territory of Lakshadeep)
3. K.P.Kairunnisa, D/o.Ahammed, Aged 49 years working as Binder Grade II Lakshadeep Government Press, Kavarathi (residing at Kadappurathava House, Agathi Island, Union territory of Lakshadeep)
4. P.Rukhiya, Daughter of Sainudeen aged 56 years working as Binder Grade II Lakshadeep Government Press, Kavarathi (residing at Pullipinakkade House, Kavarathi Island, Union Territory of Lakshadeep)
5. Beefathumma, Daughter of Ahammed aged 49 years working as Binder Grade II Lakshadeep Government Press, Kavarathi (residing at Barakaroda House, Kavarathi Island, Union Territory of Lakshadeep)
6. K.Abdulkader son of Ali aged 55 years working as Binder Grade II Lakshadeep Government Press, Kavarathi (residing at Kadiyathoda House, Kavarathi Island, Union Territory of Lakshadeep)
7. Ummulatheefa, Daughter of V.P Hamsath, aged 57 years working as Binder Grade II Lakshadeep Government Press, Kavarathi (residing at Keelaillam Barakaroda House, Kavarathi Island Union Territory of Lakshadweep)

8. B.K.Hameedath, Daughter of T.K.Keyamma aged 50 years working as Binder Grade II Lakshadeep Government Press, Kavarathi (residing at Beeyalimkudy, Kadamath Island, Union Territory of Lakshadweep)
9. A.P.Kairunnissa, Daughter of Summel aged 52 years working as Binder Grade II Lakshadeep Government Press, Kavarathi (residing at Mayampookkad House, Androth Island, Union Territory of Lakshadeep).
10. K.I.Ishabi Daughter of Late Moosa aged 50 years working as Binder Grade II Lakshadeep Government Press, Minicoy (Residing at Kudamgothi House, Minicoy Island Union Territory of Lakshadeep)
11. M.P.Pathummabi, W/o.Muhammed aged 51 years working as Binder Grade II Lakshadeep Government Press, Anmdroth (residing at Attambapippura House, Kavarathi Island Union Territory of Lakshadeep) - Petitioner

(By Advocate : Mr.Nazeeba O.H)

Versus

1. Mr.Dhurga Shankar Mishra IAS
(Age and fathers name not known to the petitioner)
Secretary, Ministry of Urban Affairs and Employment
Department of Arban Development,
New Delhi - 001 - Respondent

(By Advocate: Mr.K.Kesavankutty,ACGSC)

The CP(C) having been taken up on 30th October, 2019, this Tribunal delivered the following order on the same day:

O R D E R (Oral)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

In view of the compliance affidavit filed on behalf of the respondent in the Contempt Petition, CP(C) is closed. Notices shall stand discharged.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure P-1 - Certified copy of the judgment in O.A No.66/2014

Annexure R-1 - A true copy of Office Memorandum dated 13.8.2019 conveying compliance of the Order of the Hon'ble Tribunal.